

- (iv) Capacity is augmented to the extent feasible by providing additional coaches or by running additional trains to meet the demands of passenger traffic.

**Demand for Railway Station between Titwala and Khadavali**

1894. SHRI S.G. GHOLAP : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a strong demand for a railway station between Titwala and Khadavali on Central Railway near Kalyan ; and

(b) if so, the steps taken in the matter ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir.

(b) The proposal for opening of halt station between Titwala and Khadavali stations has been examined but has been found neither financially justified nor operationally feasible.

*[Translation]*

**Construction of Auto-Ban Road between Ahmedabad and Baroda**

1895. SHRI NARSINH MAKWANA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) when the work on the construction of Auto-Ban Road between Ahmedabad and Baroda will commence and the time by which it is likely to be completed ;

(b) the funds required for constructing this road ; and

(c) the terms and conditions including the rate of interest of loan to be given by the World Bank for this purpose ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) to (c). The project is still under negotiations with the World Bank and it is not possible to indicate the date of likely commencement of the work as also the terms and conditions of the loan. The work is anticipated to cost Rs. 140.00 crores approximately.

**Seepage from Link and Feeder Canals of Sharda Sahayak Pariyojna**

1896. SHRIMATI USHA VERMA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government of Uttar Pradesh has entered into any agreement with foreign companies to fix polythene sheets with a view to prevent seepage from link and feeder Canals of Sharda Sahayak Pariyojna ;

(b) if so, the time by which these agreements are likely to be implemented and if not, the action taken to stop the seepage ;

(c) whether several requests have been made in writing to Central and State Governments for the remission of out-standing revenue against seepage affected land and to pay compensation for seepage affected crops in Sharda Sahayak Pariyojna ;

(d) if so, the action proposed to be taken by Government in this regard ;

(e) the time by which compensation is likely to be paid to the farmers of the affected area ; and

(f) if no compensation is proposed to be paid to them, the reasons therefor ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) No, Sir.

(b) The Government of Uttar Pradesh have intimated that for reducing seepage